

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.160/96

New Delhi this the 31st day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr K.Muthukumar, Member (A)

Anup Jain  
X/2514. Gali No.8  
Ragharpura No.II  
Gandhi Nagar, Delhi-31.

...Applicant.

Versus

Union of India through

1. Secretary  
Ministry of Personnel, Public Grievances  
& Pensions, North Block  
New Delhi.

2. The Deputy Director (NR)  
Staff Selection Commission  
Block No.12  
CGO Complex  
Lodhi Road,  
New Delhi.

...Respondents

(By Advocate: Sh.V.S.R.Krishna)

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

The learned counsel for the applicant stated that the applicant is not interested in pursuing his case any further and the OA may be dismissed as withdrawn. The application is, therefore, dismissed as withdrawn.

(K.Muthukumar)  
Member (A)

(A.V.Haridasan)  
Vice Chairman (J)

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